

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. 15 of 2013 in
Appeal No. 21 of 2013**

Dated : 28th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Narayanpur Power Co. Ltd.

.... Review Petitioner(s)

Versus

**Karnataka Electricity Regulatory
Commission & Ors.**

.... Respondent (s)

**Counsel for the Review Petitioner(s): Mr. Basava Prabhu S. Patil,
Sr. Adv.
Mr. B.S. Prasad**

ORDER

It is submitted by the learned Senior counsel for the Appellant that notice has been served on the Respondents. Despite service of notice, nobody has appeared on behalf of the respondents.

Post the matter on **12.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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